

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 247
TO BE ANSWERED ON THE 19TH JULY, 2022

UNUSED LAND

247. SHRI NALIN KUMAR KATEEL:
SHRI D.K.SURESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that there is a large extent of unused land in the country;
- (b) if so, the details of the extent of unused land, State-wise and district-wise;
- (c) whether the Government has conducted any study to know how unused land could be utilized to double the farmers income; and
- (d) if so, the details about it and the response of the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): As per Seventh Schedule of Constitution of India, land comes under the purview of State Government. Therefore, the State Governments are to take suitable steps for utilisation of land. However, under the National Policy for Farmers – 2007 (NPF-2007), State Governments have been advised to earmark lands with low biological potential such as uncultivable land, land affected by salinity, acidity, etc., for non agricultural developmental activities, including industrial and construction activities. National Rehabilitation and Resettlement Policy – 2007 (NRRP-2007) has also recommended that as far as possible, projects may be set up on waste land, degraded land or un-irrigated land. Acquisition of irrigated, multi-cropped agricultural land for non-agricultural uses may be kept to the minimum and avoided, to the extent possible.

Further, information on Unused Land is not centrally maintained. However, As per the Land Use Statistics, the state wise details of Culturable waste Land and Fallow land (Current Fallows+ Fallow Lands other than Current Fallows) for the year 2018-19 latest available are given in the **Annexure**. The latest district wise details of Culturable waste Land, Current Fallows and Fallow Lands other than Current Fallows are available at <https://aps.dac.gov.in/LUS/Public/Reports.aspx>.

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Q. No. 247 due for answer on 19/07/2022

Details of Culturable Waste Land and Fallow land for the year 2018-19

(in thousand hectare)

STATES/UTs	Culturable waste land	Fallow land	
		Fallow lands other than current fallows	Current fallows
ANDHRA PRADESH	412	936	1446
ARUNACHAL PRADESH	61	61	33
ASSAM	160	92	108
BIHAR	44	118	995
CHHATTISGARH	366	256	266
GOA	53		16
GUJARAT	1960	16	379
HARYANA	54	35	105
HIMACHAL PRADESH	120	19	65
JAMMU & KASHMIR	158	36	121
JHARKHAND	380	1086	1427
KARNATAKA	403	571	940
KERALA	96	46	57
MADHYA PRADESH	934	467	493
MAHARASHTRA	924	1260	1448
MANIPUR	1	0	0
MEGHALAYA	381	153	57
MIZORAM	7	127	47
NAGALAND	62	111	49
ODISHA	591	738	1089
PUNJAB	12	6	86
RAJASTHAN	3784	2106	1789
SIKKIM	4	5	7
TAMIL NADU	323	1931	1047
TELANGANA	179	751	1064
TRIPURA	3	1	1
UTTARAKHAND	328	89	88
UTTAR PRADESH	388	594	987
WEST BENGAL	13	6	301
A&N ISLAND	3	3	3
CHANDIGARH		0	0
D & N HAVELI	0	0	0
DAMAN & DIU	0	0	0
DELHI	10	8	12
LAKSHADWEEP			
PUDUCHERRY	5	3	4
ALL INDIA	12219	11633	14531

Note 1: Culturable Waste Land includes land available for cultivation, whether taken up or not taken up for cultivation once, but not cultivated during the last five years or more in succession including the current year for some reason or the other. Such land may be either

fallow or covered with shrubs and jungles which are not put to any use. Fallow Lands other than Current Fallows includes all land which was taken up for cultivation but is temporarily out of cultivation for a period of not less than one year and not more than five years. Current Fallows represents cropped area which is kept fallow during the current year.

Note 2: '0' means area is less than 500 hectares and blank space denotes not available or no reporting of data from the States/UTs

Source: Directorate of Economics & Statistics, Ministry of Agriculture and Farmers welfare
